

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

ORDER

In partial modification to this office order No.73195-295/F.1(3)/Gaz/2022 Dated 19.09.2022, the following committees are hereby re-constituted, with immediate effect:-

**COMMITTEES FOR CENTRAL DISTRICT,
TIS HAZARI COURTS COMPLEX**

S.No.	Name of the Committee	Name of Judicial Officer	Designation
1	Review Sub-Committee to improve disposals and for expediting adjudication and Arrears Committee	Sh. Virender Kumar Banaal, Principal Judge, Family Court (West)	Chairperson
		Sh. Mazari Prasad Singh Judge, Family Court (Central)	Member
		Sh. Anil Krishana Aggarwal, Addl. Sessions Judge (SFTC) (Central)	Member
2	Grievance Redressal Committee	Sh. Vinod Kumar Principal District & Sessions Judge (West)	Chairperson
		Sh. Pawan Singh Rajawat, Addl. District Judge (West)	Member
		Administrative Civil Judge (Central)	Member
		Ms. Kamlesh Wadhwa, Sr. PA	Member
		General Secretary, DDCEWA	Member
		Sh. Naveen Kumar, Naib Nazir, Naccars Branch	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

Girish Kathpalia
(GIRISH KATHPALIA) 19-1-23

Principal District & Sessions Judge (HQs)
Delhi

Dated, Delhi the 19-1-23
2 JAN 2023

No. 3992-092 F.1(3)/Gaz/2023

Subject- Re-constitution of Committees.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
3. The Officers concerned.
4. Sr.AO(J)/AD(J)/AO, all the branches (Central) Tis Hazari Courts, Delhi.
5. The PS to the undersigned.
6. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
7. The S&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi

